

There has been a significant enhancement of existing Risk and Hardship Allowances of CAPF personnel deployed in the State of Jammu and Kashmir and Left Wing Extremism (LWE) affected districts for Anti Naxal Operations. Free air travel is available for CAPFs personnel from Jammu to Srinagar and back on duty/leave and also from Delhi to Srinagar and back on duty. Medical facilities comprising of thirty three 50 Bed Composite Hospitals, six 100 Bed Composite Hospitals and one 200 Bed Referral Hospital for CAPFs personnel. The Government has approved establishment of a Central Armed Police Forces Institute of Medical Sciences (CAPFIMS) comprising of a Medical Institute, a 500- bed General Hospital, a 300-bed Super Specialty Hospital, a Nursing College, a School of Paramedics at Maidangarhi, New Delhi at an estimated cost of ₹ 1368.53 crore.

(d) The forces buy weapons from both indigenous and foreign sources. Weapons are bought from foreign countries on the basis of global tenders as per extant rules.

(e) Yes, Sir. The requirements of the forces are constantly evolving and efforts are made by the Government to meet them as per assessment of the need of the forces.

Policy to prevent violence in West Bengal

†1951. SHRI AJAY PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is going to lay down a policy to prevent increasing violence in West Bengal;

(b) if so, the details thereof and by when it would be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) As per the Seventh Schedule to the Constitution of India, 'Public Order' and 'Police' are State subjects and the responsibility to maintain law and order rests with the respective State Governments. Concern of Government on the issue of violence was conveyed to the Government of West Bengal and an advisory was issued by Government on 09.06.2019 asking the State Government to maintain law and order, peace and public tranquility in the State.

Political violence in West Bengal

†1952. SHRI AJAY PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of political violence registered in West Bengal in the last five months;

† Original notice of the question was received in Hindi.

- (b) whether action has been taken against the culprits in this regard; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) As per the Seventh Schedule to the Constitution, 'Public Order' and 'Police' are State subjects and the responsibility to maintain law and order rests with the respective State Governments. Information was received about a number of incidents of violence resulting in death and injuries to people including political workers in West Bengal. Concern of Government on the issue was conveyed to the Government of West Bengal and an advisory was issued by Government on 09.06.2019 asking the State Government to maintain law and order, peace and public tranquility in the State.

Khalistan activists assigned task of reviving militancy in Punjab

1953. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that Khalistan activists residing in Canada had recently been assigned the task of reviving militancy in Punjab by the Pakistan's ISI;
- (b) if so, the details thereof; and
- (c) what is Government's reaction in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) ISI of Pakistan is known to support pro-Khalistan elements in Canada for anti-India activities. Government has a zero tolerance approach to secessionist and militant activities. Government has adopted comprehensive measures in this regard including sustained vigilance along the borders, strengthening of mechanisms for intelligence sharing and action by security agencies to neutralize the designs of anti-national elements. Further, a close watch is maintained on the activities of various groups in India and abroad trying to incite anti-India activities.

Allocation of more IPS probationers to Odisha

1954. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is allocating or plans to allocate more number of IPS probationers to the State of Odisha in the next five years than the allocation made in previous years;